

12.02.2014.

List is being revised. No one is present on behalf of the applicant.

Sri S.P. Singh holding brief for Sri B.B. Tripathi, learned counsel for respondents is present.

It is seen from the record that no one is present on behalf of the applicant on the earlier occasion on 30.10.2013. Today there is neither any request for pass-over nor any request for adjournment. It appears that applicant is not interested in pursuing the OA. Accordingly, the OA is dismissed in default and for non-prosecution.

J. Ch

(Ms. Jayati Chandra)
Member (A)

Navneet Kumar
(Navneet Kumar)
Member (J)

Amit/-

OK
Copy of orders
dt. 12-2-14
prepared
on 14-2-14
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